

PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH

Sub: ESTABLISHMENT - HIGH COURT OF ANDHRA PRADESH – Appointment to the posts of Registrar (Judicial) and Registrar (Recruitment) – **Orders – Issued.**

Read: 1. High Court's Proceedings ROC.No.165/2020-Estt., dated 30.04.2020.
2. High Court's Proceedings ROC.No.519/2021-Estt., dated 26.08.2021.

ORDER: ROC.No.589/2021-Estt., Dated 02.09.2021

In exercise of the powers conferred by Article 229 (1) of the Constitution of India and Rule 5 of the Service Rules of the High Court of Andhra Pradesh, 2019, the Hon'ble Chief Justice, High Court of Andhra Pradesh is pleased to appoint **Sri A. Giridhar**, District and Sessions Judge, presently working as Registrar (Judicial) and placed in full additional charge of the post of Registrar (Recruitment), High Court of Andhra Pradesh, as **Registrar (Recruitment)**, High Court of Andhra Pradesh, until further orders, on relief from the post of Registrar (Judicial).

Sri Y. Lakshmana Rao, Principal District Judge, Krishna District is appointed and posted as **Registrar (Judicial)**, High Court of Andhra Pradesh, until further orders. He shall take charge of the said post on or before 06.09.2021 from Sri A. Giridhar who is appointed as Registrar (Recruitment).

Sri A. Narasimha Murthy, X Additional District Judge, Machilipatnam is placed in full additional charge of the post of Principal District Judge, Krishna District until further orders. He shall take charge of the said post from Sri Y. Lakshmana Rao who is appointed as Registrar (Judicial).



REGISTRAR GENERAL

02/09/2021

To
The Officers – concerned.

Copy to:

1. The Prl. Pvt. Secretary to the Hon'ble the Chief Justice (for placing before the Hon'ble Chief Justice).
2. All the P.Ss to Hon'ble Judges (for placing before their Lordships).
3. All the Registrars, High Court of Andhra Pradesh.
4. The Registrar (I.T.-cum-C.P.C.), High Court of Andhra Pradesh. **(with a request to direct the concerned to upload the above proceedings on the High Court's website).**
5. All the Officers of the High Court of Andhra Pradesh.
6. All the Section Heads, High Court of Andhra Pradesh.

7. All the Unit Heads in the State of Andhra Pradesh.
(with a request to circulate among all the Courts in the Unit).
8. The Presiding Officers, Labour Courts, Visakhapatnam, Guntur, Ananthapur.
9. The Chairman, A.P. VAT Appellate Tribunal, Visakhapatnam.
10. The Member Secretary, A.P. State Legal Services Authority.
11. The Secretary, A.P. High Court Legal Services Committee.
12. The Chairman, Co-operative Tribunal, Vijayawada.
13. The Secretary to Governor for the State of Andhra Pradesh.
14. The Chief Secretary to Government, Government of Andhra Pradesh
15. The Secretary to Government, Law (L.A. & J – Home Courts) Dept.,
Government of Andhra Pradesh.
16. The Registrar, A.P. Lokayukta, Hyderabad.
17. The Secretary, Bar Council of A.P.
18. The Advocate General, Andhra Pradesh.
19. The Pay and Accounts Officer, Ibrahimpatnam, Vijayawada.
20. The Commissioner of Printing Stationery, Government Central Press,
Vijayawada (for publication in Official Gazette).